

**CENTRAL ADMINISTRATIVE TRIBUNAL
MADRAS BENCH**

OA/310/01666/2016

Dated Thursday the 6th day of September, Two Thousand Eighteen

PRESENT

**Hon'ble Mr. R.Ramanujam, Member(A)
&
Hon'ble Mr.P.Madhavan, Member (J)**

Dr.A.Premkumar,
Research Officer,
Pastoeir Institute of India,
Coonoor, Nilgiris,
Pin 643 103, Tamil Nadu .. Applicant

By Advocate Mr.R.Ananda Babu

Vs.

1. The Union of India, rep by
its Secretary to Government,
Ministry of Health & Family Welfare,
Government of India,
Nirman Bhavan, New Delhi-11.

2.The Director,
Pastieur Institute of India,
Coonoor 643 103
Nilgiris District, Tamil Nadu .. Respondents

By Advocate Mr.M.Kishore Kumar

ORDER**Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)**

When the matter taken up for hearing, it is submitted by the learned counsel for the applicant that the applicant wished to withdraw the OA as the relief sought by him had already been granted by the competent authority.

2. In view of the above submission, the OA is dismissed as withdrawn.

(P.Madhavan)
Member (J)

(R.Ramanujam)
Member(A)

06.09.2018

M.T.